

National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE COMPANY: Rajiv Kumar Singh vs. Dayal Infrastructure

SECTION OF THE COMPANIES ACT: U/S 397/398 of CA, 1956 P. u a others

Sl. NO.	Name	Designation	Representation	Signature
1.	NESAR AHMAD	PCS	Petitioner	
2.	RAKESH C. SRIVASTAVA	ADV.	"	
3.	ANIL KUMAR	PCS	"	
4.	M. L. SHARMA	ADV.	Respondent	

CP No. 117(ND)/2011

Parties are represented by their respective counsel. Arguments are  
heard and to be continued.

The matter be listed on 10<sup>th</sup> October, 2017

Dated: 12.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
P.K.Jyoti